

**SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MACTORES INNOVATIONS PRIVATE LIMITED**

1.	Name of corporate debtor	MACTORES INNOVATIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	November 18th 2014
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72300MH2014PTC259479
5.	Address of the registered office and principal office (if any) of corporate debtor	826/ C1, KOHINOOR CITY CHS LTD, OFF LBS MARG, KIROL ROAD, OPP HOLY CROSS CHURCH, KURLA (W) MUMBAI City MH 400070 IN
6.	Date of closure of Insolvency Resolution Process	October 13, 2020
7.	Liquidation commencement date of corporate debtor	October 14, 2020
8.	Name and registration number of the insolvency professional acting as liquidator	Mahesh R Sureka Reg. No: IBBI/IPA-001/IP-P00413/2017-2018/10736
9.	Address and e-mail of the liquidator, as registered with the Board	Add: 173, Udyog Bhavan, Sonawala Road, Goregaon East, Mumbai – 400 063 Email : mahesh@mrsureka.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add: 173, Udyog Bhavan, Sonawala Road, Goregaon East, Mumbai – 400 063 Mobile: 9870944469 / 9322581414 Email : mahesh@mrsureka.com
11.	Last date for submission of claims	November 12, 2020

Notice is hereby given that the **Hon'ble National Company Law Tribunal, Mumbai Bench** has ordered the commencement of liquidation of MACTORES INNOVATIONS PRIVATE LIMITED on October 14, 2020.

The stakeholders of MACTORES INNOVATIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or **November 12, 2020**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name: **Mahesh Sureka**

Regn No: **IBBI/IPA-001/IP-P00413/2017-2018/10736**

Liquidator of MACTORES INNOVATIONS PRIVATE LIMITED

Date: **October 16, 2020**

Place: **Mumbai**

